

Title: Request the Government to take appropriate action on deteriorating law and order situation in Assam.

SHRI BJOY HANDIQUE (JORHAT): Sir, the recent happenings in Dibrugarh, a major city in Assam, are ghastly and shocking. On 4th May, one Shivdhari Lal Paswan and his ten-year-old son were kidnapped by unidentified gunmen. On 7th May, their headless dead bodies were unearthed from the sands of river Brahmaputra. On the same day, the citizens of Dibrugarh took out a funeral procession demonstrating against the brutal killings and the Government's callous attitude and inaction. Surprisingly, this procession was disrupted by police. They lathi-charged and fired upon the peaceful crowd killing two and injuring ten people. Such occurrences of innocent people being kidnapped and killed by unidentified gunmen have become common in Assam. If such rampant human rights violations continue unabated, we are afraid it will be difficult to get the support of the people in resolving the issue of terrorism. I, therefore, urge upon the hon. Home Minister to take immediate and appropriate action taking in view the breakdown of law and order machinery in Assam where Government has failed to protect the lives of the citizens.

*Not treated as paper laid on the Table.

Sir, through you I appeal to the hon. Speaker to send a fact-finding panel from Parliament to assess the law and order situation not only in Dibrugarh but in the entire State.

SHRI SONTOSH MOHAN DEV (SILCHAR): Sir, I associate myself with the hon. Member on this issue.

SHRI PABAN SINGH GHATOWAR (DIBRUGARH): Sir, I associate myself with the hon. Member and demand that the Home Minister should inquire into the matter through appropriate agencies.

स्भापति महोदय : ठीक है, आपने भी समर्थन किया है।